

THE  
PARLIAMENTARY DEBATES

(Part I—Questions and Answers)

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HOUSE OF THE PEOPLE

Thursday, 19th November, 1953

*The House met at Half Past One  
of the Clock*

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

RENT ON EVACUEE PROPERTY

\*114. **Sardar Hukam Singh:** Will the Minister of **Rehabilitation** be pleased to state:

(a) whether any displaced persons' organisations have submitted representations to Government that arrears of rent of evacuee property be adjusted against the accepted claims; and

(b) if so, whether Government have considered these representations and taken any decisions?

**The Deputy Minister of Rehabilitation (Shri J. K. Ebonsle):** (a) Yes.

(b) Government have approved a scheme for the payment of interim compensation and rehabilitation grant to displaced persons of priority categories who have verified claims and have submitted their applications for compensation. The arrears of rent due from such persons will be adjusted against the amounts of interim recompense due to them. Similar facility will be given to other displaced persons as the compensation scheme is extended to them.

**Sardar Hukam Singh:** Can Government give any idea of the period that it would take to extend these benefits to other categories?

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**The Minister of Rehabilitation (Shri A. P. Jain):** It is difficult to fix any definite period, but it will not be long.

**Sardar Hukam Singh:** Have Government any information as to the number of defaulter refugees who have been thrown on the street by the special recovery squads appointed by the State Governments?

**Shri A. P. Jain:** It is difficult to give any exact number. There may be odd cases here and there; otherwise it is not being enforced.

**Sardar Hukam Singh:** Have Government any information that most of them that have been ejected have accepted claims to their credit?

**Shri A. P. Jain:** Many have not been ejected. As I said, there may be odd cases here and there. We have no information about it.

STEEL PLANT

\*115. **Sardar Hukam Singh:** Will the Minister of **Production** be pleased to state:

(a) whether the Steel Company associating the German Firms of Krupp and Demag has been constituted;

(b) whether an advance party of engineers from the German Firms have arrived here; and

(c) if so, whether selection of the site has been made?

**The Minister of Production (Shri K. C. Reddy):** (a) No.

(b) Yes, the party arrived in Delhi on 13th November 1953.

(c) No.

**Sardar Hukam Singh:** May I know the total amount that these companies would be entitled to get for their consultation?

**Shri K. C. Reddy:** That information has already been made available in the House—a fixed fee of about Rs. 2 crores.

**Sardar Hukam Singh:** May I know whether the experts that they bring would be employees of these companies or of the Indian Government?

**Shri K. C. Reddy:** After the company is formed they will be working under the company.

**Sardar Hukam Singh:** I want to know whether the experts that they bring here would be employees of those German companies or would they be under the control and supervision of the Indian Government.

**Shri K. C. Reddy:** Of the Indian company which will be incorporated and registered under the Indian Companies Act.

**Sardar Hukam Singh:** May I know whether the salaries and allowances to be paid to these experts would be besides the consultation fee that has been fixed upon to be paid to these companies?

**Shri K. C. Reddy:** All these details are being discussed with the German Combine representatives who have come here.

**Mr. Speaker:** He wants to know whether the amount of Rs. 2 crores includes the remuneration and allowances to the experts that they are going to bring.

**Shri K. C. Reddy:** The Combine will receive a fixed fee, as I said of 4.5 million dollars for certain services to be rendered by them. The salaries and allowances and travelling allowances of resident engineers and other technical staff as well as the cost for maintaining an office in India will be separately borne by the company in addition to the payment of the basic fee mentioned above.

**Seth Govind Das:** With respect to part (c) of the question, before finally selecting the site for this concern, will the experts be visiting different States to find out which is the most suitable site?

**Shri K. C. Reddy:** It is the idea that they should visit the possible sites and make a recommendation after such investigation as they may think necessary.

**Shri Bansal:** Arising out of part (b) of the question, may I know who are the experts representing the Government of India who are holding discussions with these men here?

**Shri K. C. Reddy:** The Secretaries of several Ministries are carrying on discussions with the representatives of the German Combine.

**Shri L. N. Mishra:** What are the probable sites before the mind of the Government, for the location of the plant?

**Shri K. C. Reddy:** As I have already said, the whole matter is under examination. How can I say what would be the probable site?

**Shri H. N. Mukerjee rose—**

**Mr. Speaker:** I am going to the next question.

**Shri H. N. Mukerjee:** We did not have a chance on this side to ask any questions.

**Mr. Speaker:** I am so sorry. I must put through the Question List as fully as possible.

**Shri H. N. Mukerjee:** This is an important question on which supplementaries are very urgent.

**Mr. Speaker:** He may table another question.

**Shri H. N. Mukerjee:** If you will permit me....

**Mr. Speaker:** I am sorry I cannot. There have been a large number of supplementaries.

**Shri H. N. Mukerjee:** On a question of this nature it is necessary that the

Opposition at least gets a chance of putting certain supplementaries.

**An Hon. Member:** Everybody should get a chance.

**Mr. Speaker:** I shall bear that in mind.

GOODWILL DELEGATION TO JAPAN

\*116. **Sardar Hukam Singh:** Will the **Prime Minister** be pleased to state:

(a) whether a goodwill delegation composed of three lady Members of the Parliament has gone to Japan recently;

(b) whether it was at the invitation of Japan that India sent this Mission or the idea originated with ourselves; and

(c) whether this delegation has any specific mission in any particular sphere?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) Yes.

(b) The Indian Goodwill Mission was sent at the invitation of the Government of Japan.

(c) No.

**Sardar Hukam Singh:** May I know whether there was any indication in the invitation itself that the delegation should be composed of ladies alone?

**Shri Jawaharlal Nehru:** It was an invitation to ladies alone. If I may say so, some Japanese women Members of Parliament came here some months or a year ago. It was at their instance when they went back, I think, that a motion was moved in the Japanese Diet to invite a mission of women M.P.s. from here. That Government accepted the motion and made the invitation.

**Sardar Hukam Singh:** Would this Delegation submit any report about their tour and their mission?

**Shri Jawaharlal Nehru:** Well, yes. It was a cultural mission. They have orally told us about their experience and I suppose they will give us something in writing also.

**Shri Veeraswamy:** May I know the names of the Members who went?

**Mr. Speaker:** We will go to the next question.

INDIAN AGRICULTURISTS FOR BRITISH NORTH BORNEO

\*117. **Shri S. N. Das:** Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that the Government of British North Borneo have formally withdrawn a year old invitation to India to send 10,000 agriculturists for settlement in that British Colony; and

(b) if so, the circumstances which have led to this decision?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) Yes, Sir.

(b) Lack of public support in North Borneo to the scheme and the inability of the Government of North Borneo to meet the considerable expenditure involved resulted in the withdrawal of the scheme.

**Shri S. N. Das:** Before the withdrawal of this invitation, may I know whether any delegation was sent to make a study of the conditions there and, if so, whether they have submitted any report?

**Shri Jawaharlal Nehru:** No delegation was sent. Because when we were on the point of sending it they did not want them to be sent.

DUTUGEMUNU SECRET SOCIETY OF CEYLON

\*120. **Dr. Ram Subbag Singh:** Will the **Prime Minister** be pleased to state:

(a) whether Government are aware of the existence of a secret society in Ceylon known as the "Dutugemunu Secret Society" which works for ousting Indians from Ceylon; and

(b) whether it is a fact that this Society has recently sent cyclostyled circulars to a large number of Indians in that country telling them to quit Ceylon?